

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1717 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: Magnum Super Distributors India Pvt Ltd
Vs

Reliance Communications Infrastructure Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

27. **C.P (IB)-1717(MB)/2017**

At request of the Petitioner Counsel on the ground that he needs one weeks' time to get it resolved with the Corporate Debtor, list this matter on 7.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)